

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 111 of 2012 &**  
**I.A. No. 220 of 2012**

**Dated : 7<sup>th</sup> November, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. & Anr. .... Appellant**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Ms. Surbhi Sharma  
Mr. S.R. Pandey (Rep.) for R.1  
Ms. Ruhi for R.2

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further submissions on **26.11.2012.**

**(Rakesh Nath)**  
**Technical Member**  
**ts/mk**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**